

which proposes to bring the essential medicines as contained in the NLEM 2003 under price control, in addition to the 74 drugs which are at present under price control under the Drugs (Prices Control) Order, 1995 (DPCO, 95) was prepared in consultation with all the stakeholders. This proposal is at present before the Group of Minister (GOM).

Website of NPPA

2674. SHRI PRAKASH JAVADEKAR: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether it is a fact that updated list of references made to Collectors (DMs) for recovery of dues from drug companies which overcharge, is not available on the website of National Pharmaceutical Pricing Authority (NPPA);
- (b) the competent authority to refer such cases to the Collectors (DMs);
- (c) who have actually referred these cases to the Collectors (DMs) since 2005; and
- (d) the updated list of such references?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): (a) to (d) No, Sir. The list of references made to the Collectors (DMs) for recovery of dues from drug companies (upto October, 2010) is available on the website of National Pharmaceutical Pricing Authority (NPPA) *i.e.* www.nppaindia.nic.in. If the company fails to deposit the demanded overcharged amount the NPPA despite issue of reminders, such cases are referred by NPPA to Collectors (DMs).

Revival package for FACT

2675. PROF. P.J. KURIEN: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether it is a fact that Government has not yet released subsidy, amounting to more than Rs. 360 crore, pertaining to the financial year 2009-10 to Fertilizers and Chemicals Travancore Limited (FACT), Kalamassery, Kerala;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether Government is aware of the severe financial crunch being faced by the FACT;
- (d) if so, the details thereof;
- (e) whether Government is contemplating any revival package for FACT to help it recover from the financial crisis; and
- (f) if so, the details thereof and the action proposed to be taken by Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): (a) and (b) The details of subsidy paid to FACT are as under:—

(Rupees in crores)

	Total amount due	Paid in 2009-10	Balance payable	Paid as on date
Indigenous P&K	796.69	449.33	347.26	267.83
Imported P&K	168.57	149.58	18.99	4.33

Claims were due because of lack of budgetary availability.

(c) to (f) FACT had undergone severe financial crunch in the past. Recognising which, the Government in the year 2007-08 gave a financial grant of Rs. 200 crores to the company. In addition to this plan fund loans of Rs. 13 crore, Rs. 34 crore and Rs. 89.99 crore have also been provided to FACT in the year 2008-09, 2009-10 and 2010-11 respectively.

Also the problem of compensation for cost of captive Ammonia produced through Naptha feedstock has been addressed in the Nutrient based Subsidy Scheme, and an additional amount of Rs. 2331/- per MT for 20-20-0-13 (APS) for Udyogmandal and Cochin Units and Rs. 2792/- per MT for Ammonium Sulphate for Udyogmandal has been allowed as additional subsidy to FACT.

Requirement of fertilizers

2676. SHRI M.V. MYSURA REDDY: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether any assessment has been made about the requirement of complex fertilizers for each State during the last three years;
- (b) if so, the details thereof, year-wise, State-wise and season-wise;
- (c) whether it is a fact that Andhra Pradesh requires eleven lakh tonnes of complex fertilizers and the Ministry has given permission for only nine lakh tonnes; and
- (d) if so, the reasons for reducing the quota?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): (a) and (b) The State-wise, season-wise and year-wise assessed requirement of complex (NPK) fertilizers during the years 2007-08, 2008-09, and 2009-10 in the country is given in the Statement (*See below*).

(c) and (d) Yes, Sir. The season-wise demand of major fertilizers Urea, DAP, MOP and NPK is assessed by Department of Agriculture and Cooperation (DAC) in consultation with the officers of State Agriculture department, fertilizer suppliers and